

owned by private companies which have been locked out at Chavara in the State of Kerala;

(c) if so, what steps have been taken in this regard; and

(d) if the answer to part (b) above be in the negative, whether Government propose to take steps so as to enable these factories to start functioning without much delay?

THE DEPUTY MINISTER in THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The beach sands of Kerala contain a number of minerals. Some of these are of importance to the Atomic Energy programme and their mining and trade are governed by the Atomic Energy Act (Act No. XXIX of 1948), and the Orders issued thereunder.

(b) and (c) The only private company which has closed down production in recent years is Messrs. Hopkin & Williams (Travancore) Ltd. Government do not have any proposals at present for taking over and running the factory of this Company.

(d) As far as Government are aware, the management of Messrs. Hopkin & Williams (Travancore) Ltd. does not propose to restart its factory.

टिकिया बनाने वालों को स्टेट ट्रेडिंग कारपोरेशन द्वारा कपूर का बिया जाना

*१९८. श्री महेश्वर दास : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) स्टेट ट्रेडिंग कारपोरेशन आफ इंडिया लिमिटेड द्वारा १९६१-६२ में कितना कपूर आयात किया गया और प्रत्येक राज्य में किन किन व्यक्तियों को कपूर की टिकिया बनाने के लिये कोटे दिये गये, और

(ख) १९६२-६३ में प्रत्येक राज्य में किन-किन व्यक्तियों को कोटा दिया जायगा ?

SUPPLY OF CAMPHOR TO TABLE MANUFACTURERS BY S.T.C.

•198. SHRI MAHABIR DASS; Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the amount of camphor imported by the State Trading Corporation of India Limited in 1961-62 and the names of persons in each State who were given quotas for making camphor tablets; and

(b) the names of persons in each State to whom quotas will be given in 1962-63?]

वाणिज्य तथा उद्योग मंत्रालय में अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह):
(क) और (ख) एक विवरण सभा की मेज पर रखा जाता है।

विवरण

(क) स्टेट ट्रेडिंग कारपोरेशन द्वारा १९६१-६२ के वित्तीय वर्ष में २३० टन कपूर का आयात किया गया। प्रत्येक राज्य में जिन व्यक्तियों को कोटा दिया गया उन सब की सूची तैयार करने में समय लगेगा। यह जानकारी इकट्ठी करके यथा समय सभा की मेज पर रख दी जायगी।

(ख) जिन व्यक्तियों अथवा पार्टियों को टिकिया बनाने के लिये कपूर दिया जाता है उनकी सिफारिश सम्बन्धित सरकारों के उद्योग निदेशकों द्वारा स्टेट ट्रेडिंग कारपोरेशन को की जाती है। वर्षों का भारम्भ होने के कारण अभी तक इस प्रकार की कोई सिफारिश नहीं मिली है।

[THE MINISTER OF INTERNATIONAL TRADE in THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) 230 tons of camphor was imported by the State Trading Corporation [English translation.

tion during the financial year 1961-62. The compilation of a list of all persons in each State to whom quotas were given will take some time, and this information will be collected and laid on the Table of the House in due course.

(d) The persons or parties to whom camphor is to be released for tablet-ting purposes are recommended to the State Trading Corporation by the Directors of Industries of the respective States. Being the commencement of the year no such recommendations have so far been received.]

इंस्टीट्यूट ऑफ इंटरनेशनल ट्रेड की स्थापना

*१९९. श्री महाबीर दास : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार एक इंस्टीट्यूट ऑफ इंटरनेशनल ट्रेड स्थापित करने का विचार कर रही है; और

(ख) यदि हां, तो कब और कहाँ इस इंस्टीट्यूट को स्थापित करने का विचार है ?

SETTING UP OF AN INSTITUTE OF INTERNATIONAL TRADE

•199. SHRI MAHABIR DASS: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a *act that Government propose to set up an Institute of International Trade; and

(b) if so, by when and at what place the Institute is proposed to be set up?]

वाणिज्य तथा उद्योग मंत्रालय में अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई आत्र) : (क) और (ख) इंस्टीट्यूट ऑफ

इंटरनेशनल ट्रेड की स्थापना करने का प्रस्ताव विचाराधीन है और उसका व्यौरा तैयार किया जा रहा है।

t[THE MINISTER or INTERNATIONAL TRADE in THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) A proposal to set up an Institute of International Trade is under consideration and the details are being worked out.]

RESEARCH ON SOCIO-ECONOMIC SUBJECTS

•200. SHRI BAIRAGI DWIBEDY: Will the Minister of PLANNING be pleased to state:

(a) whether the selection of the socio-economic subjects, on which research is to be sponsored during the Third Five Year Plan, has been finalised; and

(b) if so, how and when the research will be undertaken?

THE MINISTER or PLANNING AND LABOUR AND EMPLOYMENT (SHRI GULZARILAL NANDA): (a) Yes, Sir.

(b) Research schemes are sponsored through the Universities and Research Institutions in the country. The Research Programmes Committee of the Planning Commission has already sanctioned 22 research schemes on the subjects selected for the Third Five Year Plan.

•201. [Transferred to the 21st June, 1962.]

FORMATION OF PRESS COUNCIL

•202. SHRI BAIRAGI DWIBEDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the action Government have taken to form a Press Council?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B.

t[] English translation.